

**Shri S. C. Samanta:** May I know whether the publication of such news was made in the newspapers and whether it attracted the attention of the Ministry?

**Shri Satish Chandra:** I have said that there was an offer from the Viet-Nam Government, but the deal did not materialise due to certain reasons.

**Shri S. C. Samanta:** In future deals may I know how the shipping arrangements will be made, whether the supplying Government will help us?

**Mr. Speaker:** It will be hypothetical now. One cannot know about future deals.

#### FOREIGN MISSIONARIES

\*2295. **Dr. Ram Subhag Singh:** Will the Minister of Home Affairs be pleased to state:

(a) whether the old rules regulating the admission of foreign missionaries into India have been changed; and

(b) if so, what are the new rules?

**The Minister of Home Affairs and States (Dr. Katju):** (a) and (b) Attention is invited to paragraph 30 of the Report for 1951-52 on the activities of the Ministry of Home Affairs, copies of which have been supplied to the Members of the House. The policy stated therein is now being further reviewed.

**Dr. Ram Subhag Singh:** May I know the organizations which are recognized by Government to recommend admission of foreign missionaries here?

**Dr. Katju:** They are National Christian Council of India and the Catholic Bishops' Conference of India.

**Dr. Ram Subhag Singh:** May I know whether any conditions have been attached in regard to admitting foreign missionaries here?

**Dr. Katju:** That will take a long time of the House. I beg of you to read the information on the subject. There are pages and pages and it will take about a whole hour of the House to read it.

**श्री पी. एन. राजभोज :** क्या पिछले पांच सालों में मिशनरियों की संख्या कम हुई है या बढ़ी है और बढ़ी है तो कितने से ?

**डा० काटजू :** मैं इस का नोटिस चाहता हूँ ।

**श्री पी. एन. राजभोज :** मिशनरी शिक्षा संस्थाओं को केन्द्रीय सरकार कितनी आर्थिक सहायता देती है ?

**डा० काटजू :** इस का भी नोटिस चाहता हूँ ।

**Shrimati A. Kale:** Is Government aware that proselytizing is going on on a large scale in India?

**Mr. Speaker:** Order, order. That is giving information and not asking.

#### LEVY ON PASSENGERS AT CHANDOD RAILWAY STATION

\*2296. **Shri M. M. Gandhi:** Will the Minister of Railways be pleased to state:

(a) whether it is a fact that there is a system of levying half an anna pilgrim tax on every passenger alighting at Chandod Station on the G. B. S. line in Dabhoi Taluka now merged in Western Railway Baroda District;

(b) if so, whether the levy is still continuing after the merger of the G. B. S. line with the Western Railway and the Baroda State with the Bombay State; and

(c) what is the amount of such accumulated levy after the merger up-to-date and the total amount accumulated of such levy before the merger?

**The Minister of Railways and Transport (Shri L. B. Shastri):** (a) and (b). Yes. This tax is being levied not only on passengers alighting at Chandod Station, but also on passengers commencing their journeys from that Station.

(c) The amount collected from the date of merger, i.e. 1-5-1949, to 31-3-1952 was Rs. 33,476-15-3. Figures for April 1952 to date are not readily available. The amount collected prior to merger cannot be ascertained due to relevant records having been destroyed as time expired, under usual rules.

**Shri S. C. Samanta:** May I know whether the local advisory Committees were consulted before the levy was made?

**Shri L. B. Shastri:** This levy was imposed in the year 1924. So I do not know if there were any local advisory Committees then.

#### चलता डाक-घर

\* २०९७. **सेठ गोविन्द दास:** क्या संचरण मंत्री यह बतलाने की कृपा करेंगे कि दिल्ली में १९५१-५२ में चलते डाक-घरों पर कितना व्यय हुआ तथा उन से कितनी आय हुई ?